

No.GOB(I) 1/2016

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 07TH DECEMBER, 2016.

NOTIFICATION

The following transfers and postings of officers of Judicial Department in the cadre of District Judge, are ordered in the interest of public service, to take effect immediately:

| Sl. No. | Name of the Officer | Present Charge | Place to which posted |
|---------|--------------------------|---|--|
| 1 | 2 | 3 | 4 |
| 01 | Smt. S.Mahalaxmi Nerale | Principal District and Sessions Judge, BAGALKOT. | Principal District and Sessions Judge, KOLAR. (Vacant Court) |
| 02 | Sri. Anil Bheemsen Katti | I Addl. Prl. Judge, Family Court, BENGALURU. (Under orders of transfer as Principal District and Sessions Judge, KOLAR) | Principal District and Sessions Judge, BAGALKOT. (Vice Smt.Mahalaxmi Nerale - transferred) |
| 03 | Sri.Venkatesh Naik T. | I Additional District and Sessions Judge, BELAGAVI. | Principal District and Sessions Judge, UDUPI. (Vacant Court) |

BY ORDER OF THE HIGH COURT,

Sd/-
(ASHOK G. NIJAGANAVAR)
REGISTRAR GENERAL.

To,
The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2.

Copy forwarded for information and necessary action to:-

01. The Prl. City Civil and Sessions Judge, Bengaluru City
02. Prl. Judge, Family Court, Bengaluru and the Prl. District and Sessions Judge, Bagalkot, Belagavi, Kolar and Udupi with a request to make necessary arrangements to relieve the officers concerned and to send proposal for concurrent appointment to the courts which will become vacant due to above transfers.
03. The Officers concerned.
04. The Courts concerned.

: 2 :

05. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
06. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
07. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
08. The Accountant General in Karnataka, Bengaluru.
09. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
10. The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
11. The Registrar General/Registrar (Recruitment)/Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Computers)/Registrar (Admn.)/Registrar (Review and Statistics)/Registrar (Infrastructure and Maintenance).
12. The Additional Registrar General, High Court of Karnataka, Dharwad and Kalaburagi Benches.
13. The Central Project Co-ordinator (Computers) of this office, with a request to web-host the same on the official website of High Court of Karnataka.
14. The D.R.-cum-P.S. to the Hon'ble Chief Justice.
15. The Private Secretary to the Hon'ble Administrative Judge for Bagalkot, Belagavi, Kolar and Udupi Districts.
16. The Director, Karnataka Judicial Academy, Bengaluru.
17. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
18. The Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
19. The Director, Bengaluru Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
20. The Director, Arbitration Center-Karnataka, III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
21. The Section Officers of GOB-II/RSB/HVC/HCB/LCBS/LCA-I, II, and III, Branches of this office.
22. Spare copies.